

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 324**

CA-28/2023

**IN**

**IB-1445(ND)/2019**

**IN THE MATTER OF:**

M/s. Bsmart Tech Pvt. Ltd.

.... Petitioner/Applicant

Vs.

.M/s. OZone Networks Pvt. Ltd.

.... Respondent

**Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 25.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Liquidator : Ms. Khushboo Kumari, Adv., Mr. Shyam Arora,  
Liquidator

**ORDER**

Due to paucity of time, the matter is adjourned as directed by  
Hon'ble Members.

List the matter on **17.05.2024.**

-Sd-

**(COURT OFFICER)**